

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 121 OF 2019

Dated: 9th April, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

North Eastern Electricity Power Corporation Limited ... Appellant(s)

Vs.

Assam Power Distribution Company Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. Ranitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent (s): ----

ORDER

Admit.

Issue notice to the Respondents returnable on 08.05.2019. Dasti, in addition, is also permitted.

List this matter on **08.05.2019**.

(Ravindra Kumar Verma)
Technical Member

vt/ss

(Justice N. K. Patil)
Judicial Member